

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:814
ANSWERED ON:27.11.2012
TERROR MODULES
Jagannath Dr. M.

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Bangalore Police has recently cracked down on alleged terror modules in the State;
- (b) if so, the details thereof;
- (c) whether similar modules running in other parts of the country have been reported;
- (d) if so, the details thereof; and
- (e) the steps the Government is taking to check the rise of terror links in the country?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH)

(a) & (b): Bangaluru Central Crime Branch and ATS, Aurangabad, Maharashtra busted a terror module in the Karnataka State with the arrest of 18 persons. The group was planning to target political leaders and Media persons. They were also planning to commit robberies in Hubli for raising funds for carrying out terrorist activities.

(c): No, Madam.

(d): Does not arise.

(e): There exists a very close and effective coordination amongst intelligence agencies at the Center and the State levels. Intelligence inputs about possible designs and threats are shared with the State Governments concerned on a regular basis. The Multi Agency Center (MAC) has been strengthened and re-organized to enable it to function on 24x7 basis for real time collation and sharing of intelligence with other intelligence agencies and security intelligence inputs are shared with the concerned States through the established mechanism, which ensures close coordination and sharing of intelligence and seamless flow of information between the States and the Central Security and Law Enforcement Agency. This has resulted in busting of terrorist modules.